

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-229(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.01.2018**

**NAME OF THE COMPANY: Davinder Kumar Ahluwalia &Anr. V/s. M/s.  
Summit Aviation Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2017**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the petitioner:	Mr. Abhishek Anand and Mr. Anant A Rangi, Advocates		
	For the Respondent:	Mr. Sahil Gupta, Advocate for R-2		

**ORDER**

Pursuant to the notice issued, Mr. Sahil Gupta has put in his  
appearance on behalf of the Respondent no. 2.

To come up for further consideration on 1<sup>st</sup> February, 2018.

-S-d-1

(Deepa Krishan)  
Member (T)

-S-d-7

(Ina Malhotra)  
Member (J)

(Lekh Raj Singh)